

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO - 138
ANSWERED ON -03/02/2025

**DELAY IN ISSUANCE OF NOC FOR JJM FUNDED DRINKING WATER SUPPLY PROJECT IN
TAMIL NADU**

138 SHRI K.R.N. RAJESHKUMAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:-

- a) Whether Government is aware of that Tamil Nadu Water Supply and Drainage (TWAD) Board has submitted a proposal to Indian Oil Corporation Limited (IOCL) seeking NOC for laying along and crossing a drinking water project pipeline with the existing IOCL pipeline in Rasipuram, Tamil Nadu;
- b) If so, the status of NOC application?
- c) The steps which are being taken by IOCL Pipeline Division, Chennai to facilitate the timely completion of drinking water supply project while ensuring the safety and integrity of its pipeline; and
- d) Whether Government will intervene to ensure that the NOC is issued expeditiously to avoid any delays in implementation of vital drinking water supply project for people of Rasipuram in Tamil Nadu?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) to (d) Tamil Nadu Water Supply and Drainage (TWAD) has submitted applications for 26 nos of crossings permissions on different dates to Indian Oil Corporation Limited (IOCL) regarding crossing permission for IOCL's operational pipeline viz. Chennai-Trichy-Madurai Pipeline (CTMPL) in Rasipuram, Tamil Nadu for laying of its water pipelines. The CTMPL pipeline transports products from Manali refinery of Chennai Petroleum Corporation Limited (CPCL) to Trichy, Madurai, Asanur and Salem.

The status of these applications are as follows:-

Details of TWAD's application received at IOCL	Status
On 26.04.2024 for 4 locations	Permission issued on 05.07.2024.
On 21.08.2024 for 2 locations.	Payment against Demand note has been made by TWAD on 13.12.2024. Submission of insurance and signing of agreement has not been completed by TWAD so far.
On 21.11.2024 for 2 locations.	IOCL has issued Demand note on 24.01.2025. Deposition of demand charges, submission of insurance and signing of agreement has not been completed by TWAD so far.
Initial application received on 04.06.2024 for 17 locations and for one additional location on 04.09.2024. Final list of crossings (18 no.) and drawings received on 22.01.2025.	The final list of crossings has been received very recently. The demand note has not been issued by IOCL so far.

IOCL Pipelines Division has developed "Online Crossing Permissions Portal" to expeditiously issue crossing permissions to the concerned agency. IOCL adheres to crossing permission guidelines for ensuring the safety and integrity of its pipeline by following the Oil Industry Safety Directorate (OISD) and other technical standards.
